

response received from the voluntary organisations and charitable institutions to the proposal?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) to (c). A scheme for giving grants to voluntary organisations setting up hospitals in/for rural areas is under consideration in consultation with the State Governments. The grant-in-aid is proposed to be given on 1/3 basis viz. 1/3 each will be shared by the Central Government and the concerned State Government/Union Territory Administration and the balance 1/3 will be met by the Grantee institution.

The State Governments and the Union Territory Administration have been requested to give their broad acceptance to the proposal. On receipt of the replies from the State Governments and the Union Territory Administrations the scheme will be finalised.

Revision of Agreement with National Iranian Oil Company for supply of Darius Crude to Madras Refinery

*474. **SHRI T. S. LAKSHMANAN:**
SHRI RAJA KULKARNI:

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state:

(a) whether Iran had not agreed to the revision of the price formula in the Agreement with them for supply of Darius crude for Madras Refinery;

(b) whether the price of Darius crude is already higher than the price of crude imported by the three private sector oil refineries in India;

(c) the steps Government have taken to bring down the price of Darius Crude; and

(d) whether India will unilaterally withdraw from the agreement and make use of its share of Rostam crude for the Madras Refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) The contract is not with Iran as such, but with the National Iranian Oil Company and the Pan American International Oil Company (an affiliate of Amoco). The Sellers had in April 1970, when a delegation from India visited Iran, refused to revise the price formula. More recently, however, they have agreed to discuss the subject again, and to do so with a view to finding a satisfactory solution.

(b) Yes, Sir.

(c) and (d). As the matter is to be discussed with the Sellers as indicated under (a) it is not desirable at this juncture to indicate possibilities of a hypothetical nature. Government is hopeful that a mutually satisfactory solution may be found.

Selection of Candidates for Short Service Commissions and Regular Commissions by Allahabad Selection Board

*475. **SHRI JAGANNATHRAO JOSHI:** Will the Minister of **DEFENCE** be pleased to state:

(a) whether the percentage of selected candidates for Short Service Commission is lowest in the Allahabad Selection Board Centre for the last four years, whereas previously 60 per cent to 75 per cent candidates were selected from this centre which has now been selecting only 5 per cent to 10 per cent of the candidates; if so, the reasons therefor;

(b) whether the percentage of selected candidates for regular commission in the Army is the lowest at Allahabad Selection Board Centre in comparison to other Centres; and

(c) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) The percentage of selection at Allahabad Centre during the last four years, has been nearly the same as at other Centres. Figures of selection at Allahabad for period earlier to 1967, are not readily available.

(b) No, Sir.

(c) Does not arise.

U. K. refusal to stop Aid to Pakistan

*477. **SHRI SHASHI BHUSHAN:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether the Prime Minister of United Kingdom has refused to stop aid to Pakistan in response to India's Prime Minister's appeal to bring pressure on Pakistan for a political settlement in East Bengal; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The British Secretary of State for Foreign